## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 01.02.2017

## ORDER NO. 15 of 2017

Hon'ble President may please to partially modify the sitting notified vide Order no. 12 of 2017 **for CESTAT Delhi** for to the extent indicated below:-

On 01.02.2017 at 10.30 a.m. Hon'ble President and Hon'ble Shri Ashok K. Arya, Member (J) will hear Customs, Excise & Service Tax Division bench matters.

On 01.02.2017 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear Single Member bench matters as notified.

By Order

(A.Mohan Kumar)

Registrar

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Registrar